

## CIRCULATION

<b>PRAECIPE DETAILS</b>				
<b>COURT ROOM – 46</b>				
<b>CORAM- THE CHIEF JUSTICE AND SHRI SANDEEP MARNE, J.</b>				
<b>DATE – 17/06/2025</b>				
<b>Sr.No.</b>	<b>AS/ OS</b>	<b>CASE NO</b>	<b>NAME OF ADVOCATE</b>	<b>Circulation Granted For</b>
<b>1</b>	<b>AS</b>	<b>WPST/19539/25</b>	<b>SARTHAK DIWAN</b>	<b>23/06/25</b>
<b>2</b>	<b>AS</b>	<b>WP/1542/25</b>	<b>CHANDRASHEKHAR YADAV</b>	<b>24/06/25</b>
<b>3</b>	<b>AS</b>	<b>PIL/94/21</b>	<b>PRADEEP SALGAR</b>	<b>30/06/25</b>
<b>4</b>	<b>AS</b>	<b>PIL/32/25</b>	<b>PRAVIN WATEGAONKAR</b>	<b>30/06/25</b>
<b>5</b>	<b>AS</b>	<b>PIL/160/23</b>	<b>ASHISH GAIKWAD</b>	<b>02/07/25</b>
<b>6</b>	<b>AS</b>	<b>CPST/16504/25</b>	<b>ESHA MALIK</b>	<b>23/06/25</b>
<b>7</b>	<b>AS</b>	<b>COMFAST/7822/25</b>	<b>RONAK UTANGIKAR</b>	<b>27/06/25</b>
<b>8</b>	<b>OS</b>	<b>PIL/16/17</b>	<b>RANJAN RAJGOR</b>	<b>07/07/25</b>
<b>9</b>	<b>OS</b>	<b>CP(L)/6316/25 IN PIL/48/19 A/W PIL/55/24</b>	<b>P. M. HAVNUR</b>	<b>03/07/25</b>
<b>REJECTED CIRCULATION</b>				
<b>10</b>	<b>AS</b>	<b>WP/11140/24</b>	<b>TEJAS DESHMUKH</b>	<b>NOT OUR ASSIGNMENT</b>
<b>11</b>	<b>OS</b>	<b>WP/1999/25</b>	<b>K &amp; P LEGAL COMBINE LLP</b>	<b>NOT TO BE PLACED BEFORE SHRI SANDEEP MARNE, J</b>